

(a) whether there is a proposal to set up a National Commission on Labour in 1987-88, with its branches in the various States ; and

(b) if so, the steps taken by Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) and (b) The Prime Minister, in his Budget Speech, announced that a National Commission on Rural Labour will be set up. Action is being taken accordingly. It is not proposed to have its branches in various States.

Construction of Houses by DDA

6467. SHRI KAMLA PRASAD SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether housing has been accorded high priority in the Seventh Five Year Plan by the Delhi Development Authority ;

(b) if so, the steps taken so far to meet the Plan targets ; and

(c) the number of houses constructed so far, the number of houses proposed to be constructed and how much of the backlog in housing shortage is proposed to be covered during the Plan period ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) DDA Housing is not a Plan Item. Flats are constructed by DDA from its resources and as such the question of according high priority does not arise.

(b) DDA is making efforts to mitigate the shortage of houses in Delhi within its available resources.

(c) 1,37,916 houses have been constructed by DDA so far. DDA hopes to complete 28,696 during 1987-88, in an overall Backlog of 1,55,219 registrants under the various schemes.

Compensation to Group Housing Societies

6468. SHRI CHARANJIT SINGH ATHWAL : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that Group Housing Societies which have been allotted land in Delhi are required to set aside 30.3 per cent of their land for common services, like shopping centres, schools and other public facilities ;

(b) whether the D.D.A. is not providing these common facilities in spite of the cost of land and development charges having been paid to the DDA by the societies ;

(c) whether Government are supposed to provide these facilities at their own expense ; and

(d) if not, the manner in which Government propose to compensate these societies ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Spray of Insecticides on Co-operative Basis

6469. SHRIMATI N. P. JHANSI LAKSHMI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to introduce a scheme for spray of insecticides on a cooperative basis ;

(b) if so, the details thereof and the benefits that will accrue, particularly in rural areas ; and

(c) the intermediaries involved in implementing the scheme ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) No, Sir.